

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE (SW)

DWARKA COURTS, NEW DELHI

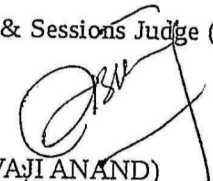
URGENT NOTICE

SUBJECT: DESTRUCTION OF UNCLAIMED CERTIFIED COPIES PREPARED AND APPLICATION FOR SUPPLY OF CERTIFIED COPIES (LYING UNDER OBJECTION) W.E.F. 01.07.2018 TO 30.06.2022

Advocates/Litigants are hereby requested to contact at delivery counter of Certified Copies at Copying Agency Branch, Dwarka Court complex, New Delhi on any working day (between 10:00 a.m. to 3:30 p.m.) to collect the certified copies which are lying for delivery and also to contact the concerned Copying Agency for collecting the applications for supply of certified copies lying under objections for the period from 01.07.2018 to 30.06.2022.

However, the said certified copies and applications, if not collected by 15.07.2023, would be destroyed in the first week of August, 2023 and the amount deposited against those unclaimed certified copies and applications shall stand forfeited without any further notice.

This notice is issued with the prior approval of Ld. Principal District & Sessions Judge (SW), New Delhi.

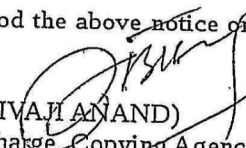

(SHIVAJI ANAND)
Officer-in-charge, Copying Agency,
ASJ(SFTC), Dwarka Courts Complex,
New Delhi
Dated 6/6/23

03-6-2023

No. OIC/Cas/2023/ 14658-680

Copy forwarded to:

1. Ld. Pl. District & Sessions Judge (HQs).
2. Secretariat/office of Ld. Pl. District & Sessions Judge (SW).
3. Ld. Pl. District & Sessions Judge, West (THC), East, North East and Shahdara (KKD), North and North West (Rohini), New Delhi (PHC), south and South East (Saket) and RACC, New Delhi with the request to get the above notice displayed on the Notice Board and other conspicuous places of public notice in their respective District Court Complex.
4. The Secretary, Bar Association at Dwarka, THC, PHC, Rohini, KKD and Saket Courts, Delhi/New Delhi with the request to have the above notice displayed at Notice Board and other Conspicuous places.
5. The A.O. (Judicial)/Care Taker, Care Taking Branch, Dwarka Courts Complex, New Delhi to get the above notice displayed at Notice Board and conspicuous places.
6. The Branch Incharge/PRO, Facilitation Centre, Dwarka Courts to display the above notice at Notice Board/ Prominent places of Facilitation Centre.
7. Website Committee of Delhi District Courts with the request to upload the above notice on website please.


(SHIVAJI ANAND)
Officer-in-charge, Copying Agency,
ASJ(SFTC), Dwarka Courts Complex,
New Delhi

03-6-2023